

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO.430 OF 2019 IN**  
**DFR NO.277 OF 2019**

**Dated: 17<sup>th</sup> July, 2019**

**In the matter of:**

**Tata Power Trading Company Limited**

**....Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission &Ors. ...Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **25.09.2019.**

**Court Master**

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